

F.No. 01/53/08/573/AM-12/M-64/IC/EFGC(PRC)/
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC/ PRC Div)

Dated 8th June, 2012

CORRIGENDUM

Subject:- Correction/amendment in PRC Meeting No. 06/AM13 held on 15.5.2012 under the Chairmanship of D.G.F.T.

The undersigned is directed to refer to Minutes of the PRC Meeting No. 06/AM13 held on 15.5.2012, under the Chairmanship of Dr. A.K. Pujari, Director General of Foreign Trade and to intimate that while recording the minutes for Case at S.No. 10 M/s. Michelin India Tyres Pvt. Ltd. Faridabad, an error was occurred inadvertently and the same may be read as under:-

As in the PRC minutes	Corrected version of PRC minutes
Case No.10 M/s Reference recd from Michelin India Tyres Pvt Limited Faridabad F.No. 01/53/08/573/AM-12/M-64/IC` PRC Meeting No. 06/AM13 dated: 15.05.2012 Subject:- Request for import of 50 tyres Michelin 16.00 R 20 XZL TL Radial Tubeless Tyres (Non ISI) from France, for a CIF value of Rs. 26,762,500/- for supply to Delhi International Airport Ltd The committee considered and approved import of 50 tyres to be supplied to Delhi International Airport Pvt. Ltd. with relaxation of the condition of standard mark of BIS on the tyres.	Case No.10 M/s Reference recd from Michelin India Tyres Pvt Limited Faridabad F.No. 01/53/08/573/AM-12/M-64/IC` PRC Meeting No. 06/AM13 dated: 15.05.2012 Subject:- Request for import of 50 tyres Michelin 16.00 R 20 XZL TL Radial Tubeless Tyres (Non ISI) from France, for a CIF value of Rs. 26,62,500/- for supply to Delhi International Airport Ltd The committee considered and approved import of 50 tyres to be supplied to Delhi International Airport Pvt. Ltd. with relaxation of the condition of standard mark of BIS on the tyres.

This issues with the approval of the competent authority.

(Sonika Khattar)
Foreign Trade Development Officer
For Director General of Foreign Trade

To

1. The Jt. DGFT, CLA, Delhi,
2. M/s. Michelin India Tyres Pvt. Ltd. Faridabad,